

57  
**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. No. 100/73(4)/NCLT/AHM/2017**

**Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017**

**Name of the Company:** Swami Vijnanananada  
V/s.  
Plethico Pharmaceuticals Ltd.

**Section of the Companies Act:** Section 73(4) of the Companies Act, 2013

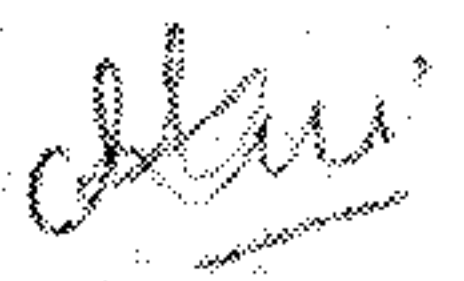
| <b>S.NO.</b> | <b>NAME (CAPITAL LETTERS)</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b>        | <b>SIGNATURE</b> |
|--------------|-------------------------------|--------------------|------------------------------|------------------|
| 1.           | Rajesh V. Vaghani             | Advocate           | Prsny side of<br>Advocate of | 8m               |
| 2.           |                               |                    | Petitioner                   |                  |

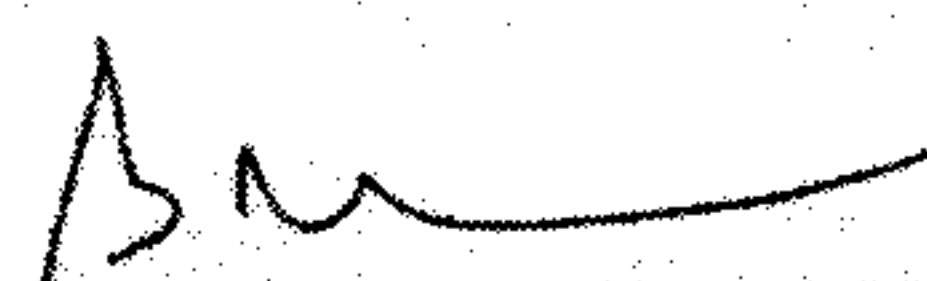
**ORDER**

Learned Advocate Mr. Rajesh Vaghaniya i/b Learned Advocate Mr. Jayesh Buch  
present for Petitioner. None present for Respondent.

At request of Learned Counsel for petitioner.

List the matter on 28.11.2017.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 3rd day of November, 2017.